1462. SHRI VITHALRAO MADHAV-RAO JADHAV : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :—

(a) what is the total demand of natural .gas for fertiliser plants and power generalion in diffent parts of the country Statewise;

(b) to what extent ONGC supplies the natural gas against the demand of different States, Statewise:

(c) what is the demand of Maharashtra Government for the natural gas from Bom bay High for its power generation plants and how much quantity is allotted to it and by when the total demand of Maha rashtra State is likely to be met; and

(d) what steps Government nre tailing in this regard.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND) : (a) and (b) While there is no Statewise allocation of natural gas alpprox. 29 and 34 MMSCMD respec tively have been allocated for various fertiliser and power plants. Against this, the current supplies are approx. 17 & 15.5 MMSCMD respectively to the various fertiliser and power plants located in various States.

(c) and fd) 6 MMSCMD have been allocated to nower nlants located in Maharashtra. Further allocations could not be made within the natural gas available.

#### **New Petroleum Reserves**

## 1463. SHRI VITHALRAO MADHAV-RAO JADHAV :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of wells which have gone dry due to the exhaustion of Oil and Natural Gas in the Bombay High and other parts of the sea;

(b> the new netroleum reserves explored so far durine the last one year am what is the progress in the exploitations of oil and gas; (c) the quantity of natural gas produced per day and the quantity which is flared up;

to Questions

(d) the measures taken so far to control the flaring up of gas during last one iyear and what is the achievement in this respect; and

(e) whether there is any proposal to lay cut a new pipe line on the lines of HBJ pipe line in South India passing through Maharashtra, Andhra Pradesh and Karnataka; and if so, what are the details thereof ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND) : (a) No oil well has been exhausted in Bombay High and other coastal areas.

(b) 13 oil/gas finds were made by ONGC during the year 1991-92. During the first half of current year (April— Sept., 1992) oil and gas have been discovered in eight new structures.

(c) In 1991-92, on an average approx. 51 MMSCMD of natural gas was produced and 11.3 MMSCMD was flared.

(d) Projects for reduction of gas flaring are at Various stages of implementation in the Western Offshore, Western Re-gion (Onshore) and Easters Region.

(e) The concept of a pipeline to the Southern Region has been approved in principle.

## Allotment of Petrol, Diesel, L.P.G, and Kerosene Distributorship

1464. SHRI S. S. SURJEWALA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of petrol, diesel, L.PG. and Kerosene distributorship outlets allotted by Government during the last three years, yearwise separately through the Oil Selection Board and from the discretionary quota of the Minister;

> (b) what is the policy/criteria fixed for the allotment of the above mentioned ontlets from the discretionary quota of the Minister and whether the same has bee\*

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adhered to in the matter of these allotments; and

(c) by when Government propose to cover the entire rural areas through the network ofl L.P.G, and other petroleum products ? THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND) : (a) The number of dealerships/distributorship for which letters of intent were issued during the last three years ending March, 1992 is as under:—

Product								Through OSB	Discretionary Allotments
Petrol/diesel	•	•		•	•	•	•	484	144
SKO/LDO	·	•	•	•	•	•	•	190	37
LPG ·	•		•	•		•	-	137	129

(b) Discretionary allotments are made by Government in deserving cases on compassionate grounds, etc. Various aspects are taken into consideration while mak-king such allotments.

(c) Dealerships/distributorships of petroleum products are opened in different parts of the country in a phased manner on the basis of demand potential and economic viability of the locations subject to product availability. While network for supply of SKO and Petrol/Diesel to rural areas already exists; there is no plan to supply LPG in rural areas, at present, except in hilly areas.

#### Use of Natural Gas as Fuel for Vehicles

1465. SHRI B, K. HARIPRASAD : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(al whether the Compressed Natural Gas is now being used as fuel for vehicles

(b) whether Government propose to accord nrioritv to meet the needs of consumer cookina fuel (LPG) in order to save forests specially in rural areas; and

(c) whether Government are aware of the use of alcohol in petrol which is renewable and inexnensive and would five value added returns to farmers and reduce pollution through elimination of Tetralead in-netrol as has been done in Europe, USA and other countries ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND) : (a) Compressed Natural Ges is being sued in a few vehicles as a partial substitute for petrol/diesel on an experimental basis.

(b) New LPG agencies are being opened in a phased manner at different locations including towns having a population of 20,000 and above, depending upon demand potential availability of product. economic viability of distributorship, etc. Kerosene is being supplied in all rural areas for fuel and lighting purposes.

(c) Yes. Sir.

# मिट्टी के तेल की कासावाजारी

1466. श्री राम सिंह राउझाः क्या पेट्रोलियम और प्राइतिक मैस मंत्री मह बताने की कुपा करेंगे कि:

(क) सरकार ने देश में मिट्टी के तेस की कालाबाआरी को रोकने हेतु क्या-क्या कदम उठाए हैं ;

(ख) क्या सरकार ने देश में सिट्टी के तेल के वितरण के कार्य की समीक्षा की है;

(ग) यदि हां, तो इसका क्यौरा क्या है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

पेट्रोलियम ग्रौर प्राकृतिक गैस मंत्री (श्री बी॰ शंकरानन्द) : (क) मिट्टी के तेल की कालाबाजारी रोकने के लिए बिभिन्न उपाय किए जाते हैं जिमनें निष्म-लिखित उपाय शामिस है :